	/	iling under elevice ((a) of out regulation	(2) of regulation 12	the IDDI (Incolverou)	Decolution Drococo	for Corporate Daras	na) Degulationa 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11148436022	1	11148436022	95.72		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	11229904	1	11085133	0.10		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)	189	21434487.38	189	21281449.15	0.18		0		<u>Annexure 5</u>
6	Operational creditors (Employees)	115	17443289.25	115	17393431.35	0.15		0		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	106516139	1	43840061	0.38		0	62676078	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	110	915807066	105	404353645	3.47		0	511206750	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		419	12220866907.63	412	11646389741.5	100.00		594339.13311	573882828	